

# **THE HIGH COURT OF MEGHALAYA SHILLONG**

## **NOTIFICATION**

**Dated, 15<sup>th</sup> May,2025**

**No. HCM II/199/2016/Estt/66:** In pursuance of the Full Court Resolution dated 04.04.2025, the following Grade-I Judicial Officers of the Meghalaya Higher Judicial Service are hereby confirmed in the Meghalaya Higher Judicial Service:-

1. Shri Febroneous Silkam Sangma, MHJS,
2. Smti Persara Syngkon, MHJS,
3. Smti Swapna G Momin, MHJS,
4. Smti Adellyn Thangkhiew, MHJS, and
5. Shri Benzee Laitmon, MHJS.

**REGISTRAR GENERAL**

**Memo No. HCM.II/199/2016/Estt/66-A**

**Dated 15<sup>th</sup> May,2025**

**Copy to:-**

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favor of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee , Addl. Judge, High Court of Meghalaya for favor of kind information of His Lordship.
5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
6. The Director, Meghalaya State Judicial Academy, for kind information.
7. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department for favour of kind information and necessary action.
8. All District & Session Judges, Meghalaya.

9. All concerned Judicial Officers for favour of kind information and necessary action.
10. The Registrar (Admin), High Court of Meghalaya for kind information.
11. The Registrar (Judicial Service), for favour of kind information and necessary action.
12. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.
13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
14. The Treasury Officer Baghmara/Nongstoin/Jowai/Nongpoh/Shillong/Tura for information and necessary action.
15. The System Analyst, High Court of Meghalaya for uploading the notification in the official website.
16. Office copy.



**REGISTRAR GENERAL**

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